

IN THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA

Cause List Dated 11.06.2020

MORNING SESSION	AFTERNOON SESSION
<p><u>CIVIL CASES</u></p> <p><u>HEARING ON I.A.</u></p> <p>01. O.S 368/2008 (12 years old) 02. O.S 8/2009 (11 years old) 03. O.S 2/2010 (10 years old) 04. O.S 10/2011 (9 years old) 05. EX 7/2011 (9 years old) 06. O.S 354/2011 (9 years old) 07. O.S 318/2013 (9 years old) 08. O.S 542/2013 (7 years old) 09. O.S 134/2014 (6 years old) 10. O.S 468/2014 (6 years old)</p>	<p>11. O.S 522/2014 (6 years old) 12. O.S 278/2016 (4 years old) 13. O.S 440/2017 (3 years old) 14. O.S 421/2018 (2 years old) 15. O.S 236/2018 (2 years old)</p> <p><u>HEARING</u></p> <p>16. O.S 122/2019 (1 years old)</p> <p><u>CRIMINAL CASES</u></p> <p><u>HEARING</u></p> <p>17. C.MIS 185/2016 (4 years old) 18. C.C 1259/2017 (3 years old) 19. C.MIS 54/2019 (1 years old) 20. C.MIS 106/2019 (1 years old)</p>

(MAMATHA SHIVAPUJI)
Addl. Civil Judge & JMFC
Doddaballapura.

NOTE:- All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.